

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:1799
ANSWERED ON:05.12.2005
NOISE POLLUTION
Goel Shri Surendra Prakash

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has received several complaints against night flights at metro airports causing noise pollution and demanded imposition of ban thereon ;
- (b) if so, the details thereof ;
- (c) whether the Supreme Court has issued some guidelines on night flights ;
- (d) if so, the details thereof; and
- (e) action taken /proposed to be taken by the Government to ensure compliance thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (NAMO NARAIN MEENA)

- (a)&(b) As per the information made available by the Ministry of Civil Aviation, a complaint from local people staying in Sahar Village, Mumbai have demanded through Police Authorities that night operation of aircraft between 10.00 p.m. and 6.00 a.m. should be suspended as they create noise pollution.
- (c) No, Sir.
- (d)&(e) Do not arise.